NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/63/2016

NAME OF THE PETITIONER(S)

: Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 3 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1. R. VIDHYASHANKAR Counsel for lespondant R. ASHOKKUMAR Counsel for Petr Jor Rajagopal & Rayhunahan

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ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is extended at request. Put up alongwith TCP/62/16 on 03.01.2018.

-sel -S Vijayaraghavan Member (Technical) -sel-

K Anantha Padmanabha Swamy Member (Judicial)

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